

### Permanent Commissioned Officers in N.C.C. Cadre

4440. DR. KARAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the number of permanent commissioned officers in the cadre of N.C.C.;

(b) how many of them applied for house building advance during the last two years and how many of them were granted such advance; and

(c) if none, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (c) There are 629 NCC Whole-time Permanent Commissioned Officers, seven of whom have applied for house building advances. The modalities of allotment of funds and other procedural formalities are being finalised. The cases for sanction or otherwise can be taken up only hereafter.

### Finance Ministers talks with L.I.C. Unions

4441. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Minister had declared at a function of the L.I.C. Employees' Cooperative Housing Society held in Bombay that he would have soon talks with the unions in L.I.C. about the demands of the employees; and

(b) if so, when will the talks commence?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) There is no record of what transpired in Bombay last year at the function of the LIC Employees' Cooperative Housing Society. However, representatives of the unions have been

meeting the Finance Minister on several occasions.

Recently, some Members of Parliament and representatives of unions of the LIC met the Finance Minister. At their request the Finance Minister has agreed to meet a few representatives of the unions on 24th and 25th March, 1983.

### Bar Facilities for foreign tourists at Domestic Airports

4442. SHRI B. P. JADEJA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the inconvenience caused to the foreign tourists in the absence of bar facilities at the various domestic airports of the country;

(b) the names of the airports in India where such facilities are being provided; and

(c) what steps are being taken to extend it to other airports also?

THE MINISTER OF STATE OF THE TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) The Government has not received any complaint regarding non-availability of bar facilities at domestic airports.

(b) At Bagdogra airport.

(c) Bar facilities are being provided to at four more airports viz. Bangalore, Hyderabad, Jaipur and Varanasi.

### Reduction of private trade in export of long staple cotton

4443. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have decided to reduce the private trade to export some quantities of long staple cotton; and

(b) if so, the details in this regard?